

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 28-A/2016 & TP No. 28-B/2016 with
TP No. 28/397-398/NCLT/AHM/2016 (New)
CA 206/2012 & CA No. 146/2013 with
CP No. 50/397-398/CLB/MB/2012 (Old)

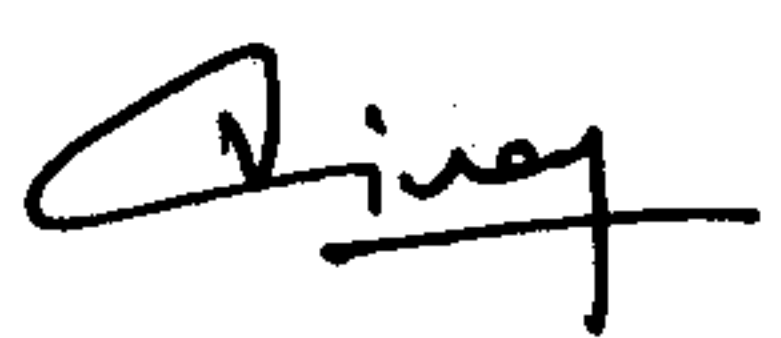
Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017**

Name of the Company: Karuvalil Joji Philip & Ors.
V/s.
Green Tree Foods Pvt. Ltd. & Ors.

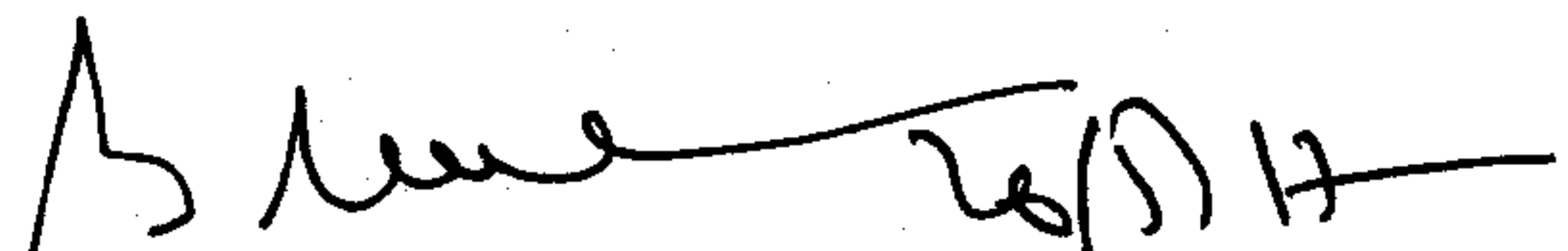
Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VINAY BAIRAGRA	Advocate	Petitioner Petitioner	
2.	for Adv. Anuj Trivedi			

ORDER

Learned Advocate Mr. Vinay Bairagra present for Petitioner.

List the matter on 17.08.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 26th day of May, 2017.